

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 430**  
**New IA/3003/ND/2024 IA/2455/ND/2024**  
**IA/2528/ND/2024 in IB/2561/ND/2019**

**IN THE MATTER OF:**

M/s Shapoorji Pallonji & Co Pvt Ltd	...	Applicant
Versus		
Sinnar Termal Power Ltd	...	Respondent

**Under Section 9 of IBC, 2016**

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Karan Batura, Adv. for Applicant in IA/2455/ND/2024 & IA/2528/ND/2024
For the Respondent	:	
For the RP	:	Mr. Ramakant Rai, Mr. Varun, Mr. Somesh, Mr. Karan, Advs., for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **18.07.2024**.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**